

MOST URGENT
VIDHAN SABHA QUESTION

GOVERNMENT OF NCT OF DELHI
PWD SECRETARIAT: 3rd LEVEL
MSO BUILDING: I P ESTATE
NEW DELHI: 110002

F.No.11(81)/PWD-II/VSQ/St&Unst/VII B.S. 2025/ 328-329

Dated: 26/03/2025

To

The Deputy Secretary(Question Branch)
Delhi Legislative Assembly Secretariat
Question Branch, Old Secretariat,
Delhi-110054.

Sub: Reply of Legislative Assembly (Un-Starred) Question) No.145 raised by Sh. Vishesh Ravi, Hon'ble MLA for VIII Legislative Assembly Budget Session due for 27.03.2025.

Sir,

Kindly refer to Dy. Secretary(Q.B) Legislative Assembly Secretariat(Question Branch) letter No. F.11(B-1)/ VIII/2025/VSS/Question Branch/2157 dated 17.03.2025 on the subject cited above.

In this regard, please find enclosed herewith 100 copies of Reply of Vidhan Sabha Question as mentioned above for necessary action at your end. Further, the copy of the same has also been sent through e-mail)

Encl.: As above

Yours faithfully,



(M.K. Nikhil)

Dy. Secretary (PWD/VS)

F.No.11(81)/PWD-II/VSQ/St&Unst Ques./ 2025/

Dated:

Copy to:

1. Secretary to Hon'ble Minister (PWD), 6th Level, A-Wing, Delhi Sectt., New Delhi for information please.


(M.K. Nikhil)

Dy. Secretary (PWD/VS)

विभाग का नाम: लोक निर्माण विभाग, दिल्ली सरकार
विभाग का पता: तीसरा तल, ए-विंग, एम.एस.ओ बिल्डिंग,
आई.टी.ओ. इन्द्रप्रस्थ संपदा, नई दिल्ली-110002

अतारांकित प्रश्न संख्या: 145

दिनांक: 27.03.2025

प्रश्नकर्ता का नाम: श्री विशेष रवि

क्या मंत्री, लोक निर्माण विभाग यह बताने की कृपा करेंगे कि:

क्र.सं	प्रश्न	उत्तर
क)	करोलबाग विधानसभा क्षेत्र में सौंदर्यीकरण के संबंध में कार्रवाई हेतु लोक निर्माण विभाग को लिखित पत्र संख्या 127683 दिनांक 01/11/2024 पर क्या कार्रवाई की गई है;	करोलबाग विधानसभा क्षेत्र में सौंदर्यीकरण के संबंध में कार्रवाई हेतु लोक निर्माण विभाग को लिखित पत्र सं. 127683 दिनांक 01.11.2024 (प्रतिलिपि संलग्न) में 3 मांगे शामिल हैं। क्रम सं. 1 और 3 के लिए प्रारम्भिक अनुमान तैयार कर माननीय विधायक को दिल्ली उच्च न्यायालय एवं नई दिल्ली सेंट्रल कार्यालय के पत्र सं. 23(16)/दि.उ.न्याय.एवं एनडी.0/सेंट्रल/2045 दिनांक 04.12.2024 (प्रतिलिपि संलग्न) द्वारा विधायक फंड से स्वीकृति अर्पित करने हेतु भेजा गया है एवं क्रम सं. 2 के अनुसार Water Fountain के लिए पर्याप्त भूमि नहीं है। यह माननीय विधायक जी को बैठक के दौरान सूचित कर दिया गया था।
ख)	यदि नहीं की गई तो क्यों नहीं की गई और उसके लिए कौन-कौन से अधिकारी जिम्मेदार हैं; और	उपरोक्त के संदर्भ में यह लागू नहीं।
ग)	उपर्युक्त संबंध में कार्रवाई और इस समस्या का समाधान कब तक होगा?	क्रम संख्या 1 और 3 के संदर्भ में भेजे गये प्रारम्भिक अनुमान की स्वीकृति प्राप्त होने के उपरान्त आगे की कार्यवाही की जाएगी।

यह उत्तर माननीय मंत्री, लोक निर्माण विभाग की स्वीकृति से जारी किया गया है।

(एम.के.निखिल)

उप-सचिव (लोक निर्माण विभाग)

उप सचिव (पी डब्लू डी)
दिल्ली सरकार, दिल्ली सचिवालय
आई. पी. एस्टेट, नई दिल्ली-110002

Vishesh Ravi

- Chairman
- Committee on Welfare of Scheduled Caste
- Scheduled Tribes
- Dr. NC Joshi Memorial Hospital
- Member
- Committee on Papers Laid on the Table
- Committee on Salary & other Allowances of
- Member of Delhi Legislative Assembly
- Committee on Welfare of Students & youth
- ASU Tibbia College and Hospital

M.L.A.

Karol Bagh, AC-23
 1-10/542, Military Road, Bapa Nagar
 Karol Bagh, New Delhi-6
 Mobile : +91 9053758914
 Mobile : +91 8598833423
 Help Line No. : 011-25756054
 E-mail : delhidvs@gmail.com

Ref. No. 127623/1/11/2011

Dated 11/11/2011

Reminder - I

To,
 Executive Engineer (Electrical)
 Public Works Department
 M-451, MISO Building
 Ground Floor, ITO, Delhi-110002

Sub:- Requirement of Beautification works in Karol Bagh

Sir,

You are requested to provide the following works at various places in Karol Bagh

Constituency-

- | | | |
|--|---|------|
| 1. LED Glow Signage Board similar to G-20 Logo. | 6 | Nos. |
| 2. Construction of Water Fountains i/c Operation & Maintenance | 3 | Nos. |
| 3. Neon LED Frame work like statue of Dr. Ambedkar Buddha, Guru Ravi Dass, Shahid Bhagat Singh etc. at no of Location 5. | | |

This is for your kind information and urgent necessary action please.

Thanking You,



Vishesh Ravi